

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: SHRI SATYA RANJAN PRASAD TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	CP/44/KOB/2020
SECTION	241-242, 247(1) C/ACT
NAME OF PARTIES	SMITHA RAJESH & 2 OTHERS V/S MALABAR ENVIRO VISION PVT LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	REMA SMRITHI VK & SHANKAR V.
RESPONDENTS ADVOCATE/ PROFESSIONAL	DHIREN R DAVE, ROC, DEEPTI SUSAN GEORGE.

Office
Notes

15 Nov 2023

O R D E R

IA(C/ACT)/182/KOB/2022 in CP/44/KOB/2020

List this matter along with the connected matters on **30/11/2023**.

CP/44/KOB/2020

Learned Observer, Ms. Deepiti Susan George appears in person. Learned counsel, Ms. Rema Smrithi is present for the petitioners through virtual mode. There is no appearance for the respondent. It is brought to the notice that the connected matters are listed for hearing on 30/11/2023, hence, list this matter for further consideration with the connected matters on **30/11/2023**.

Subsequently, learned counsel, Mr. Dhiran R Dave appears on behalf of the respondent through virtual mode at the end of the board and states that due to certain connectivity issues being faced at his end, he could not appear when the matter was taken up. His submissions noted.

Sd /-

**Satya Ranjan Prasad
Member (Technical)**

SD /-

**JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)**